



**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

Hearing by Video Conferencing

O.A. No.060/00620/2020

Chandigarh, this the 14th of September, 2020

**HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)
HON'BLE MS. AJANTA DAYALAN, MEMBER (A)**

Madan Lal Garg, age 53 years son of Hukum Chand Garg, R/o House No. 2078, Sector 27 Chandigarh presently working as Joint Director Development and Panchayat Department Haryana (Group A post)

....Applicant

(BY: Mr. Sandeep Kumar, Advocate)

Versus

1. Union of India through its Secretary, Ministry of Personnel Public Grievances and Pensions, Department of Personnel North Block New Delhi 110001
2. Union Public Service Commission, Dholpur House Shahjahan Road New Delhi through its Secretary.
3. State of Haryana through its Chief Secretary, Department of General Administration Haryana Civil Secretariat Sector 1 Chandigarh 160001
4. Haryana Public Service Commission Bays No. 1 to 10, Block B Sector 4 Panchkula Haryana through its Secretary 134112.
5. The Principal Secretary to Government of Haryana Development and Panchayats Department, Haryana, Haryana Main Secretariat, Sector 1, Chandigarh – 160001.

... .Respondents

O R D E R(Oral)**SANJEEV KAUSHIK, MEMBER (J):**

1. Learned counsel for the applicant prays that the applicant be permitted to withdraw the O.A. to file a fresh one on the same cause of action with better particulars. Prayer is allowed.
2. The O.A. is dismissed as withdrawn with the indicated liberty.

(AJANTA DAYALAN)
MEMBER (A)

(SANJEEV KAUSHIK)
Member (J)

Place: Chandigarh
Dated: 14.09.2020

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